

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10789/2024

HARI SHANKAR NATH TIWARI & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

C.A. No. 10792-10795/2024 (III-A)

C.A. No. 10790-10791/2024 (III-A)

C.A. No. 10796-10799/2024 (III-A)

Date : 07-01-2025 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rahul Pratap, AOR

Mr. Ashwarya Sinha, AOR

Mr. Aditya Malhotra, Adv.

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Arun Kumar Singh, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamendra Mishra, AOR

Mr. M. A. Chinnasamy, AOR

Mr. C Raghavendren, Adv.

Mrs. C Rubavathi, Adv.

Mr. Ch. Leela Sarveswar, Adv.

Mr. Saurabh Gupta, Adv.

Mr. Siddharth, AOR

Mr. Prateek Goyal, Adv.

Mr. Harshit Manwani, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

C.A. No.10789/2024

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos.5 to 7, 9, 10, 13, 20, 23 and 27 vide Hon'ble Judge in Chambers order dt.12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

C.A. No. 10792-10795/2024

C.A. No.10792/2024

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10 and 13 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No.10793/2024

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10, 12, 13 and 15 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

Contd....

C.A. No.10794/2024

Respondent nos.1 to 4 and 9 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 8, 10 and 12 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No.10795/2024

Respondent nos.1 to 4 and 24 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10, 13 and 22 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

C.A. No. 10790-10791/2024**C.A. No.10790/2024**

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10, 13, 18, 21 and 25 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No.10791/2024

Respondent nos.1 to 4 are duly represented.

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Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10, 13, 20, 24, 27 and 31 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

C.A. No. 10796-10799/2024

C.A. No. 10796/2024

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9 to 11, 13, 20 and 23 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No. 10797/2024

Respondent nos.1 to 4 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9, 10, 13, 15, 17 and 20 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No. 10798/2024

Respondent nos.1 to 4 and 9 are duly represented.

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Service has been dispensed with in respect of respondent nos.5 to 8, 12, 14 and 17 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

C.A. No.10799/2024

Respondent nos.1 to 4 and 24 are duly represented.

Service has been dispensed with in respect of respondent nos. 5 to 7, 9 to 11, 13, 20, 22, 26 and 29 vide Hon'ble Judge in Chambers order dt. 12.01.2024.

Service is complete on the remaining respondents but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ